

**THE HIGH COURT OF KERALA**

**KOCHI - 682 031**

**DATED : 26/05/2015**

**PROCEEDINGS**

**Retirement on superannuation of Sheristadars of Chief Judicial Magistrate's Courts / Family Courts - Charge arrangements - Orders Issued.**

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**ORDER NO: B2- 852/2015**

- 1. Smt. Litty K. Alias, Sheristadar, Chief Judicial Magistrate's Court, Ernakulam will hand over charge of her office to the Senior Superintendent / Junior Superintendent of the Court on the A.N of 30/05/2015, on her retirement from service on superannuation with effect from 31/05/2015 on attaining the age of 56 years.**
- 2. Sri. Baburaj B. Sheristadar, Chief Judicial Magistrate's Court/ Family Court, Kollam, will hand over charge of his office to the Junior Superintendent/ Senior most U.D. Clerk of the Court on the A.N of 30/05/2015 on his retirement from service on superannuation with effect from 31/05/2015 on attaining the age of 56 years.**
- 3. Sri. T.S. Ajithkumar, Sheristadar, Chief Judicial Magistrate's Court, Thiruvananthapuram will hand over charge of his office to the Senior Superintendent/ Junior Superintendent of the Court on the AN of 30/05/2015 on his retirement from service on superannuation with effect from 31/05/2015 on attaining the age of 56 years.**

4. Sri. K.S. Vijayakumar, Sheristadar, Chief Judicial Magistrate's Court/ Family Court, Ettumanoor now on leave preparatory to retirement with effect from 15/05/2015, will retire from service on superannuation on the A.N of 31/05/2015 on attaining the age of 56 years.

The Senior Superintendent/ Junior Superintendent/ Senior most U.D. Clerk of the Chief Judicial Magistrate's Court, Thiruvananthapuram and Emakulam and Family Courts at Kollam and Ettumanoor will hold the additional charge of the Sheristadar of the respective courts until further orders.

( By Order)



N. Anil Kumar

Registrar ( Subordinate Judiciary)

To

The Accountant General ( A&E) Kerala, Thiruvananthapuram  
The Principal Accountant General ( Audit ) Kerala,  
Thiruvananthapuram  
The Judge, Family Court, Kollam, Ettumanoor  
The Chief Judicial Magistrate, Thiruvananthapuram and Emakulam  
The Officers Concerned  
The Confidential Assistant to Registrars, High Court  
The B1, B4 and B5 Seats, High Court  
The Administrative Records Section, High Court ( 2 copies)  
The File/ The Stock File.

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